## **ORDER**

Hon'ble Mr. Justice **Anjani Kumar Mishra** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.1 to 30** to be taken up on 07.01.2016 of Court no.5 (Hon'ble Mr. Justice S.P.Kesarwani).

Hon'ble Mrs. Justice **Sunita Agarwal** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.31** onwards to be taken up on 07.01.2016 of Court no.5 (Hon'ble Mr. Justice S.P.Kesarwani).

**CHIEF JUSTICE 06.01.2016** 

## **ORDER**

Hon'ble Mr. Justice **Bharat Bhusan** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.1 to 40** to be taken up on 07.01.2016 of Court no.54 (Hon'ble Mr. Justice Manoj Misra).

Hon'ble Mr. Justice **Pankaj Naquvi** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.41 to 80** to be taken up on 07.01.2016 of Court no.54 (Hon'ble Mr. Justice Manoj Misra).

Hon'ble Mr. Justice **V.P.Pathak** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.81 to 120** to be taken up on 07.01.2016 of Court no.54 (Hon'ble Mr. Justice Manoj Misra).

Hon'ble Mr. Justice **P.K. Srivastava** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.121 to 160** to be taken up on 07.01.2016 of Court no.54 (Hon'ble Mr. Justice Manoj Misra).

Hon'ble Mr. Justice **Ramesh Sinha** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.161** onwards to be taken up on 07.01.2016 of Court no.54 (Hon'ble Mr. Justice Manoj Misra).

**O6.01.2016** 

## **ORDER**

The Division Bench presided over by **Hon'ble Mr. Justice H.G. Ramesh** in addition to its own determination is assigned the backlog fresh cases to be taken up on 07.01.2016 from **Serial nos. 1 to 40** of Court no.39 (The Division Bench presided over by Hon'ble Mr. Justice Dilip Gupta).

The Division Bench presided over by **Hon'ble Mr. Justice Arun Tandon** in addition to its own determination is assigned the backlog fresh cases to be taken up on 07.01.2016 from **Serial nos. 41 to 80** of Court no.39 (The Division Bench presided over by Hon'ble Mr. Justice Dilip Gupta).

The Division Bench presided over by **Hon'ble Mr. Justice Rakesh Tiwari** in addition to its own determination is assigned the backlog fresh cases to be taken up on 07.01.2016 from **Serial nos. 81 to 120** of Court no.39 (The Division Bench presided over by Hon'ble Mr. Justice Dilip Gupta).

The Division Bench presided over by **Hon'ble Mr. Justice Tarun Agarwala** in addition to its own determination is assigned the backlog fresh cases to be taken up on 07.01.2016 from **Serial nos. 121** onwards of Court no.39 (The Division Bench presided over by Hon'ble Mr. Justice Dilip Gupta).

CHIEF JUSTICE 06.01.2016